

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **28th** Day of January, 2020)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/52/2016

Chandrika Prasad

..... **Applicant**

By Advocate: **None**

Versus

Union of India & Ors.

..... **Respondents**

By Advocate: **Shri Jitendra Prasad proxy counsel to Dr. Rajeshwar Tripathi**

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicant. Shri Jitendra Prasad proxy counsel to Dr. Rajeshwar Tripathi, Advocate is present for respondents.

2. Counsel for applicant was not present even on last occasion. It appears that applicant is not interested in pursuing this Original Application. Accordingly, the Original Application is dismissed in default and for non prosecution.

3. MAs pending in this OA automatically disposed off accordingly.

(Justice Bharat Bhushan)

Member (J)

Sushil